

XX

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU, BENCH

C.P.(IB) No. 157/BB/2018 U/S 9 of the IBC,2016.
R/W Rule6 of the I&B(AAA) Rules,2016

In the Matter of Section 9 of the Insolvency and Bankruptcy Code of India,
2016

In the Matter of:

Mr. Rang Emei Gonmei,

Sole Proprietor,

Helix Healthcare Architecture,

F 1, Milap Nagar, New Delhi 110059

Vs

M/s. Aditazz Design Technologies

Private Limited



.....(Petitioner/Operational Creditor)

.....(Respondent/Corporate Debtor)

MEMO OF LIST OF CREDITORS UNDER REGULATION 13(2)(D) OF
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (INSOLVENCY
RESOLUTION PROCESS FOR CORPORATE PERSONS)
REGULATIONS 2016 BY BASAVARAJ M SALIMATH UNDER THE
INSOLVENCY AND BANKRUPTCY CODE 2016.

The undersigned Interim Resolution Professional hereby states that:

1. The application for Corporate Insolvency Resolution Process filed by MR. Rang Emei Gonmei, Sole Proprietor, Helix Healthcare Architecture, F-1, Milap



Nagar, New Delhi, 110059, under Section 9 of the Insolvency and Bankruptcy Code 2016 read with Rule 6 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by National Company Law Tribunal, Bengaluru Bench, vide its order dated August 28, 2019 wherein, Basavaraj M Salimath, the undersigned, was appointed as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.

2. In compliance with Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016, a list of Creditors along with amount claimed, claims admitted, security interest in respect of such claims is enclosed herewith as Annexure A.

RESOLUTION PROFESSIONAL

In the matter of Aditazz Design Technologies Private Limited



Basavaraj M Salimath

Registration Number:

IBBI/IPA-002/IP N00800/2019-20/12692

Address: #92, 1ST Cross, "B" Sector, Amruth Nagar,
Sahakar Nagar post, Bengaluru-560092, Karnataka



Place: Bengaluru

Date: December 23, 2019.

Annexure A

List of Creditors

Sl. No.	Name of Creditor, Address, Contact Person's Number and Email ID of the concerned person	Amount Claimed (In Rs.)	Amount Admitted (In Rs.)	Security Interest, if any
1.	Mr. Rang EmeoGonmei, Sole Proprietor, Helix Healthcare Architecture, F 1, Milap Nagar, New Delhi 110059	4,64,13,153/- (Verified)	4,64,13,153/- (Verified)	NIL
2.	Mr. Shantanu Poredi, Sole Proprietor, Mobile Offices, 51, Nav Pooja Apts 11 A, Perry Cross Road, Bandra (west), Mumbai 400050	3,72,92,672/- (verified)	3,72,92,672/- (Verified)	NIL
3.	M/S Daedalus Consulting Pvt Ltd, # 303, Shah Sultan Complex, 17, Cunningham Road, Bengaluru 560052.	27,68,230/- (Verified)	26,79,070/-	NIL

